

STATEMENT
A. monthwise Production of Iron
(Figures in Metric Tons)

Month	1st Blast furnace	2nd Blast furnace
1959		
January	7,325	..
February	7,468	..
March	12,685	..
April	17,121	..
May	18,218	..
June	14,382	..
July	14,162	..
August	16,885	..
September	18,693	..
October	18,461	..
November	18,226	..
December	21,529	..
Total	173,019	..
1960		
January	15,436	12,347
February	17,165	13,767
March	17,690	24,724
April	18,195	14,392
May	19,613	6,397
June	18,356	7,655
July	20,175	19,221
August	21,194	13,364
September	14,750	16,686
October	21,243	16,399
November	23,348	18,268
December	25,131	17,756
Total	230,038	174,025
1961		
January	21,080	19,981
February	18,161	17,833
March	7,897	21,299
April	17,026	21,103
May	16,262	21,092
June	8,005	23,612
Total	93,211	125,400
July	1,984	24,256

SHRI MAHESWAR NAIK: May I know if it is a fact that 'on account of some structural defects in the first blast furnace some parts of the third blast furnace were transferred for installation there, and that is the reason why the third blast furnace is lying idle?

SARDAR SWARAN SINGH: It has not been commissioned for the reason that I have already ventured to submit in the reply that I have just read out. I am not certain if for any case of extreme necessity any part from the third blast furnace was re-

moved temporarily for being used as spare part. I have not got that information with me, but that was not the reason for not commissioning the blast furnace.

SHRI MAHESWAR NAIK: May I know whether the hon. Minister is aware that there is severe criticism against the production programmes of the Rourkela steel plant as against the other steel plants at Bhilai and Durgapur? If so, may I know whether the hon. Minister proposes to set up an independent Enquiry Commission to go into the matter and find out what the difficulties are that are responsible for this steel plant lagging behind the other steel plants?

SARDAR SWARAN SINGH: I am aware that production in these two blast furnaces has been below the rated capacity and, therefore, there is justifiable criticism. But there is no question of appointing any independent commission because the Hindustan Steel themselves are fully aware of the situation prevailing in Rourkela, and they are taking all possible steps to increase production. It is true that Rourkela has passed through a difficult period and there were unforeseen set-backs. But I think that to a large extent those set-backs have been overcome and we should look forward to a steady increase in production both in the blast furnaces and in the overall output of the Rourkela steel plant.

MR. DEPUTY CHAIRMAN: The Question hour is over.

WRITTEN ANSWERS TO QUESTIONS

विद्युत तथा जल शक्ति के क्षेत्र
विस्थापन योजना

प्रश्न-१. श्रीमती सावित्री देवी : क्या गुरु-कावे मंत्री यह जानकारी को दे सकते हैं कि :

(क) विस्थापन योजना में विद्युत के क्षेत्र में परिवर्तन होने के कारण विद्युत तथा जल शक्ति की आवश्यकताओं के क्षेत्र को

सीमा सम्बन्धी झगड़ा लगा हो गया है उसकी सुलझाने के लिये क्या उन राज्यों सरकारों ने केन्द्रीय सरकार से कोई प्रार्थना की है :

(ख) यदि हाँ, तो इस सम्बन्ध में केन्द्रीय सरकार की ओर से क्या कार्यवाही की गई है ?

^BOUNDARY DISPUTE BETWEEN BIHAR AND U.P.

*200. SHRIMATI SHANTI DEVI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a request has been made by the State Governments of Bihar and Uttar Pradesh to the Central Government to settle the dispute about their frontiers which has arisen as a result of change in the course of the rivers Ganges and Ghagra; and

(b) if so, what action has been taken by Government in this regard?

सूक्ष्म-कार्य मंत्री (श्री लाल बहादुर) :

(क) दोनों राज्य सरकारों ने प्रधान मंत्री की सेवा तथा बाघरा नदियों के साथ-साथ उन राज्यों के बीच एक निश्चित सीमा के निर्धारण के लिए एक मध्यस्थ (arbitrator) नियुक्त करने की प्रार्थना की थी ।

(ख) राज्य सरकारों द्वारा मध्यस्थ के लिए निर्देश की बातें उभरी जा रही हैं । इसके पूर्ण होने पर काम की कार्यवाही की जाएगी ।

[THE MINISTER OF HOME AFFAIRS (SHRI LAL BAHADUR): (a) A request was made by the two State Governments to the Prime Minister to appoint an arbitrator for the settlement of a firm boundary between the States along the rivers Ganga and Ghagra.

(b) Terms of reference for the arbitrator are being finalized by the State Governments. Further action will be taken when this has been done.]

fEnglish translation.

ADULTERATION OF SUM SUPPLIED TO TROOPS

*204. SHRI P. RAMAMURTI: Will the Minister of DEFENCE be pleased to state:

(a) whether systematic adulteration of Rum supplied to troops has been recently detected at Pathankot;

(b) if so who are the suppliers of this Rum;

(c) whether the culprits have been apprehended; and

(d) what action has been taken in the matter?

THE DEPUTY MINISTER OF DEFENCE (SARDAR S. S. MAJITHIA):

(a) No, Sir, No such case has come to our notice.

(b) to (d) Do not arise.

FINANCIAL AID FROM U.S.A. FOR OIL EXPLORATION

*205. SHRI P. RAMAMURTI: Will the Minister of STEEL, MINES AND FUEL be pleased to state:

(a) whether the Government of United States have offered financial aid for the purpose of oil exploration in the public sector;

(b) if so, what are the details of the aid offered; and

(c) whether the Government of India have accepted the offer?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) Not so far.

(b) and (c) Do not arise.

ALL PARTY CONFERENCE TO DISCUSS PROBLEMS RELATING TO COMMUNAL-ISM NATIONAL INTEGRATION

*206. SHRI P. A. SOLOMON: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Prime Minister has decided to convene an All Party Conference to discuss the problems relating to communalism and national integration; and